

F. No. 01(03)/Roster/CESTAT/2024/Part - II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.12.2024

ORDER NO. 169 of 2024


Hon'ble President is pleased to partially modify the roster order no. 154 of 2024 for **CESTAT, Ahmedabad** from **23.12.2024** to **31.01.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 23.12.2024 to 31.01.2025	Mr. Somesh Arora, Hon'ble Member (Judicial)	Single Member Bench matters
	Mr. C. L. Mahar, Hon'ble Member (Technical) and Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

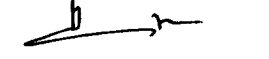


(Mukesh Gupta)

Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar